

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
CUSTOMS APPEAL BRANCH

Appeal No. C/550/2009 - CU[DB], C/MISC./928/2009

Date 18/01/2010

Assistant Registrar
 C.E.S.T.A.T. New Delhi

To :
 M/S Y.R. KUMAR & CO.
 2615, BABA GAJJA JAIN COLONY,
 P.O. MOTI NAGAR, LUDHIANA, (PUNJAB)
 M/S Y.R. KUMAR & CO.

Appellant

Vs

Respondent

C.C. (ICD) NEW DELHI

MISC. ORDER NO.C/6/10 CU DB

I am directed to transmit herewith a certified copy of **Final order No. C/2/ 2010 CU[DB]** dated 15.01.10
 passed by the Tribunal under Section 129, (B) of the Customs Act, 1962 & Financial Act 1994 relating to Service Tax



Assistant Registrar
 (Customs Appeal Branch)

Copy to :

1. Respondent

C.C. (ICD) NEW DELHI

ICD, TUGHLAKABAD, NEW DELHI 110020.

2. Adv. / Consult

MR. PRIYADARSHI MANISH ADV.,
 27, VIDYUT NIKUNJ, PLOT NO 112,
 I.P. EXTENSION, PATPARGANJ, DELHI

3. S.D.R.

4. J.C.D.R.

5. Bar association, CESTAT, New Delhi

6. Director Publications, Customs, Excise, I.P. Estate, New Delhi

7. M/s Centax Publications Pvt Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi - 3

8. Commercial Laws of India Pvt Ltd, Post Bag No. 1033, No.2 (Old No. 36), Vaithyaram Street, T. Nagar, Chennai - 17

9. Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indrapuram - 201010, Ghaziabad, DT, U.P.

10. M/s Manupatra Information Solutions Pvt Ltd, Excise & Customs Cases B-37, Sector - 1, Noida - 201301, Gautam Budh Nagar, (UP)

11. M/s. Deeparchie Publications, M-93, Marg, 46, Saket, New Delhi 110017

12. Taxindiaonline.com Pvt.Ltd, B-XI/8183, Vasant Kuni, New Delhi - 110070

13. Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026

14. Easy Service Tax Online Dot Com Pvt.Ltd. 407A, Iscon Mall, Above Star India Bazar, Satellite Road, Ahmedabad - 15

15. LAWCRUX Advisors Pvt Ltd, LAW House, I-8, Sector - 10, Faridabad 121003 (Harvana)

16. Office Copy

17. Guard file



Assistant Registrar
 (Customs Appeal Branch)

IN THE CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL,
NEW DELHI, PRINCIPAL BENCH NEW DELHI

Customs Misc. Application No.928 of 2009 in
Customs Appeal No.550 of 2009

M/s. Y.R. Kumar & Co.

...Appellant

(Rep. by Shri Priyadarshi
Manish, Advocate and Ms. Anjali Manish, Advocate)

Vs.

CC, New Delhi

....Respondent

(Rep. by Shri Vijai Kumar, SDR)

CORAM: **Hon'ble Mr. M. Veeraiyan, Member (Technical)**
Hon'ble Mr. D.N. Panda, Member (Judicial)

Final Order No. C/2/10 /Dated: 11.01.2010
Misc Order No C/6/10

Per M. Veeraiyan:

Ld. Advocate for the appellant seeks permission to withdraw the
appeal.

2. Revenue has no objection.
3. In view of the above, the appeal is allowed to be withdrawn.

Order dictated & pronounced in open court on 11.01.2010.

(M. Veeraiyan)
Member (Technical)

(D.N. Panda)
Member (Judicial)

Ckp.